## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

So. No. 6

CP/TCP/	CSP/CSA/TCSP/TCS	A/NO. <u>36</u>	/(MAH)/20 <u>\</u>
CORAM:		Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
			SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
NAME OF THE PARTIES: M/s. J. P. Inter Buildres & Developees Pot			
		Skylack Real	fores Rut. Etel
SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.			
S. No.	NAME	DESIGNATIO	
(	Asit Singh lawar	Advolate -	for Adwar
		Hppliam	<b>₫</b> 多

## Common Order

- CSA 36/230-232/NCLT/MB//MAH/2017
  CSA 37/230-232/NCLT/MB//MAH/2017
- 7. <u>CSA 38/230-232/NCLT/MB//MAH/2017</u> <u>CSA 39/230-232/NCLT/MB//MAH/2017</u>
- CSA 41/230-232/NCLT/MB//MAH/2017
  CSA 42/230-232/NCLT/MB//MAH/2017

On withdrawal Memo given by the Applicant Companies, CSA 36 & 37, CSA 38 & 39, CSA 41 & 42 of 2017 are hereby dismissed as withdrawn.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)